

Ministry of Home Affairs has issued advisories for combating crimes against senior citizens. These Advisories are also available on www.mha.gov.in.

The Government has enacted the Maintenance and Welfare of Parents and Senior Citizens Act, 2007 which *inter alia* makes maintenance of parents/senior citizens by children/relatives obligatory and justiciable through Tribunals; revocation of transfer of property made by senior citizens in case of neglect by children/relatives; penal provision for abandonment of senior citizens; medical provisions for senior citizens; and protection of life and property of senior citizens. Further, under the Scheme of Integrated Programme for Senior Citizens (IPSrC), grant is given to Implementing Agencies for running and maintenance of Senior Citizens Homes/Old Age Homes for destitute senior citizens.

(d) This Ministry is implementing a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC) under which grants are given for running and maintenance of Senior Citizens Homes/Old Age Homes, Continuous Care Homes, Mobile Medicare Units etc. to Implementing Agencies such as State Governments/UT Administrations (through Registered Societies)/Panchayati Raj Institutions (PRIs)/Local bodies; Non-Governmental/Voluntary Organizations; recognized youth organizations such as Nehru Yuva Kendra Sangathan (NYKS) etc.

The performance of the Implementing Agencies under the Scheme is monitored from time to time through *inter alia*, periodic field visits by the nodal officers of this Ministry, Inspection of projects by Regional Resources Training Centres and inspection of the projects under the Scheme by the State Government. Grant to Implementing Agencies is released only on receipt of satisfactory Inspection Report, Specific recommendation of the State Government and Utilization Certificate in respect of grants released during the previous years.

Beneficiaries under National Overseas Scholarship Scheme

291. DR. R. LAKSHMANAN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the number of beneficiaries under the National Overseas Scholarship Scheme for SC students for higher studies abroad is very low across the States including Tamil Nadu;

(b) if so, the details thereof;

(c) the steps taken by Government to include more beneficiaries under the scheme across the country including Tamil Nadu in future;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The state-wise details of the selected candidates under the Scheme for the last three years is given in the Statement (*See below*).

(c) and (d) Yes, Sir advertisement inviting applications under the scheme is published in leading newspapers and Employment News twice a year, one at the beginning of the year and the other one during the financial year for publicity. The details of the scheme are also available on the website of the Department. Apart from this the features of the scheme are also broadcasted through radio channels of All India Radio in the programme 'Sawarati Jaye Jeewan ki Rahen'.

(e) Does not arise.

Statement

*State-wise details of selected candidates under National Overseas
Scholarship Scheme*

Sl. No.	State	2015-16	2016-17	2017-18
1.	Andhra Pradesh	5	3	6
2.	Arunachal Pradesh	0	1	0
3.	Assam	2	1	0
4.	Bihar	0	2	0
5.	Chhattisgarh	0	4	1
6.	Delhi	4	4	10
7.	Gujarat	0	4	1
8.	Haryana	0	1	2
9.	Jammu and Kashmir	0	1	0

Sl. No.	State	2015-16	2016-17	2017-18
10.	Jharkhand	0	2	0
11.	Karnataka	3	3	10
12.	Kerala	1	4	3
13.	Madhya Pradesh	1	5	9
14.	Maharashtra	16	53	96
15.	Manipur	0	0	2
16.	Odisha	1	0	3
17.	Punjab	4	2	7
18.	Rajasthan	1	1	3
19.	Tamil Nadu	4	5	6
20.	Telangana	1	2	6
21.	Tripura	0	1	0
22.	Uttar Pradesh	6	8	14
23.	West Bengal	1	1	4
TOTAL		50	108	183

Proposals from States for construction of hostels

292. SHRI PARIMAL NATHWANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has received any proposals from States for construction of hostels for SC and OBC students;
- (b) if so, the details thereof, State-wise;
- (c) by when the proposal is likely to be approved;
- (d) the funds allocated, sanctioned/ released for the purpose, State-wise; and
- (e) the number of hostels constructed for SC and OBC students across the country during the last three years, State-wise?